

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.131/9/AMR/2022		9 of IBC	63 Moons Technologies Limited Vs. Dragonfly Data Factory India Private Limited

ORDER

Mr.V.V.S.N.Raju, Counsel for the OC present. Mr.Shaik Gouse, PCS for the CD present and submits that counter is filed online and requested time for filing physical copy of the counter. Hence, for filing physical copy of the counter and for rejoinder, list the matter on 27.03.2023.

Sd/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN